

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 1449/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

WASID ALI & ANR.

Respondent(s)

Date : 04-12-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr Nishant Kiran, Adv.
Mr R.K. Gupta, Adv.
Mr. Ankit Goel, AOR

For Respondent(s)

Mr Imtiaz Ahmed, Adv.
Mrs Naghma Imtiaz, Adv.
Mr Ahmed Zargham, Adv.
M/S Equity Lex Associates, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1 & 2 are duly represented. Objections, if any, may be filed.

Await Original record from High Court & Trial Court.
Issue reminder.

List again on 04.3.2020.

ANIL LAXMAN PANSARE
Registrar